THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No. 64
Dated Guwahati, the 21th September, 2020

Hon'ble Mr. Justice N. Kotiswar Singh, senior most Judge of the Gauhati High Court has assumed charge of the office of the Chief Justice (Acting) of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram, and Arunachal Pradesh) with effect from 21st September, 2020 as per Govt. of India's Notification No. K.11019/07/2020-US.II dated 16.09.2020, issued by the Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer

By Order,

Sd/- Raktim Duarah,

REGISTRAR GENERAL
Memo No. HC.III-18/2020/24の1-2426 dated Guwahati, the るし of September, 2020. Copy to:-

- 1. The Secy. to the Govt. of India, Ministry of Law & Justice (Deptt. of Justice), Jaisalmer House, 26 Man Singh Road, New Delhi-110011, with reference to Notification No. K.11019/07/2020-US.II dated 16.09.2020.
- 2. The Joint Secretary to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26 Man Singh Road, New Delhi-110011, with reference to Notification No. K.11019/07/2020-US.II dated 16.09.2020.
- 3. The Secretary General, Supreme Court of India, New Delhi.
- 4. The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
- 5. The Chief Secretary to the Govt. of Nagaland, Kohima.
- 6. The Chief Secretary to the Govt. of Mizoram, Aizawl.

House, 26, Man Singh Road, New Delhi.

- 7. The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
- 8. The Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
- 9. The Special Secretary to the Governor of Nagaland, Kohima.
- 10. The Secretary to the Governor of Mizoram, Aizawl.
- 11. The Secretary to the Governor of Arunachal Pradesh, Itanagar.
- 12. The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
- 13. The Secretary to the Chief Minister, Nagaland, Kohima.
- 14. The Secretary to the Chief Minister, Mizoram, Aizawl.
- 15. The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.
- 16. The Registrar General, High Court of _______.

 17. The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima/Mizoram, Aizawl/ Arunachal Pradesh, Itanagar with a copy of Notification No. K.11019/07/2020-US.II dated 16.09.2020, for necessary action.
- 18. The Registrar (________), Gauhati High Court, Guwahati.

19. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
20. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice (Acting), Gauhati
High Court, Guwahati.
21. The Joint Registrar (), Gauhati High Court, Guwahati.
22. The Deputy Registrar (), Gauhati High Court, Guwahati.
23. The Deputy Accountant General (A&E), Assam, Beltola, Guwahati, with a copy of
Notification No. K.11019/07/2020-US.II dated 16.09.2020.
24. The P.S. to Hon'ble Mr. Justice N. Kotiswar Singh, Chief Justice (Acting),
Gauhati High Court, Guwahati.
25. The P.S. to Hon'ble Mr./Mrs. Justice, Judge, Gauhati High
Court, Guwahati.
26. The AOJ (Accounts), Gauhati High Court, Guwahati with a copy of Notification No.
K.11019/07/2020-US.II dated 16.09.2020.

REGISTRAR GÉNERAL 21/0/20

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K-11019/07/2020-US.II Government of India Ministry of Law and Justice (Department of Justice)

Jaisalmer House, 26, Man Singh Road, NEW DELHI-110 011, dated 16th September, 2020.

NOTIFICATION

In exercise of the powers conferred by Article 223 of the Constitution of India, the President is pleased to appoint Shri Justice Nongmeikapam Kotiswar Singh, seniormost Judge of the Gauhati High Court, to perform the duties of the office of Chief Justice of that High Court with effect from 21st September, 2020 consequent upon the retirement of Shri Justice Ajai Lamba, Chief Justice, Gauhati High Court.

(Rajinder Kashyap)

Joint Secretary to the Government of India

Tele: 2338 3037

To

The Manager, Government of India Press, Minto Road, <u>New Delhi.</u>